

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

19. C.P. (IB)/1258(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: A V Corporation
 VS
 Marut Creative Infra Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Akshay Shetty, Ld. Counsel for the Petitioner present.
Ms. Prajakta Pawar, Ld. Counsel for the Corporate Debtor.
2. Ld. Counsel for the Corporate Debtor submits that she needs four weeks' time to settle the matter amicably and prays for allowing her final opportunity to do the same. Permitted.
3. List this matter on **11.07.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)